

404, चने की टाइप-3, राधे और एच 208 किस्मों, मसूर की टाइप 136 किस्म एवं अलसी की टी 397 व बी एस 44 किस्म का निर्धारण बुंदेलखंड के लिए आशाजनक किस्मों के रूप में कर लिया गया है।

#### History of Freedom Movement

64. SHRI M. N. GOVINDAN NAIR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Government have decided to entrust the responsibility of bringing out the History of the Freedom Movement during 1937—1947, a Government financed 10 volume project, to Bharatiya Vidya Bhawan;

(b) whether this project was in the control of Indian Council of Historical Research; and

(c) if so, what are the reasons for making a change in the control of the project?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). The project was entrusted to the Indian Council of Historical Research, and the National Archives of India was required to assist it by collecting and making available to it relevant material from Government records. On a review of the implementation of the project made early this year, it was found that the progress had been slow. In this connection a suggestion was received that this responsibility might be entrusted to the Bharatiya Vidya Bhavan. The matter is, however, yet under consideration, and a final decision has not been taken.

यूरोपीय तथा पश्चिमी एवं पूर्वी शियाई देशों की भाषाओं के पढ़ाने के प्रबन्ध

65. श्री मृत्युंजय प्रसाद वर्मा: क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यूरोपीय तथा पश्चिमी एवं पूर्वी एशियाई देशों की भाषाओं को पढ़ाने तथा उनके लिए दक्षता परीक्षाओं के आयोजन के लिए कोई सरकारी प्रबन्ध है; और

(ख) यदि हाँ, तो तत्संबन्धी ब्यौरा क्या है?

शिक्षा, समाज कल्याण और संस्कृति मंत्री डा० प्रताप चन्द्र चन्द्र) : (क) और (ख) विश्वविद्यालय अनुदान आयोग द्वारा दी गई सूचना के अनुसार देश के कई विश्वविद्यालय विदेशी भाषाओं की शिक्षा की सुविधायें उपलब्ध करते हैं। ब्यौरे दर्शाने वाला विवरण सभा पटल पर रख दिया गया है? [संख्यात्मक में रखा गया। देखिये संख्या एल/टी 1015/77].

#### Construction in contravention of approved Plan in East of Kailash Commercial Complex, New Delhi

66. SHRI G. M. BANATWALLA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the reasons why the D.D.A. allowed the unauthorised construction of Mezzanine floors and coverage of more area by the plot holders in contravention of the plans approved by D.D.A. in the Community Centre East of Kailash Commercial Complex when they had detected it during the construction stage;